57

Inclusion of Nepal Language In the Syllabus for Civil Services Examinations

2513. **SHRI** RATNA BAHADUR RAI: Will the PRIME MINISTER be pieased to state:

- (a), whether Government have received any representation for the inclusion ot Nepali Language in the syllabi for Civil Sdvices Examinations; and
- (b) if so, what is Government's reaction thereto?
- THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE OF MINISTRY HOME **AFFAIRS** (SHR1 CHIDAMBARAM); and* (b) Government and the Union Public Servic .-. Cofnmission have received requests for inclusion of Nepali Language in the list of optional subjects for the Civil Services Examination. The U.P.-S.C, have constituted a Committee of Experts under the Chairmanship of Prof. Satish Chandra, Ex-Chairman,' U.G.C. to review the existing scheme- of the Civil Services Examination including the question of inclusion of certain subjects in th?, scheme of examination and also exclusion of any subject if considered necessary.

सीता गांव में डोक घर का खोला जाना

2514. श्रीसुतील कुमार पट्टनायकः नया संचार मंत्री यह बत[ा]ने की कृपा करेंगेकिः

- (क) क्या यह सच है कि फरीदाबाद जिले की पलवल तहसील के मीक्षा गांव में डाफ-घर की सुविधाओं के न होने के कारण वहां के निवासियों को डाक-घर की सुविधाएं प्राप्त करने के लिए लम्बो दूरी तय करनी पड़ती है तथा इस प्रकार इन्हें काफो प्रमुविधाओं का संमन करन
- (ख) क्या सरकार उन्हें यह सुविधा उपलब्ध कराने का विचार रखती है, ग्रीर

(ग) यदि हां तो कव तक और यदि नहीं, तो इसके क्या कारण हैं?

संबार मंद्रालय के राज्य मंद्री (श्री शिरिधर गोमांगो) : (क) जी, नहीं । मीसा गांव सिहोल से केवल 2 कि०मी० की दूरी पर स्थित है और सिहोल में पहले से ही एक भाखा डाकभर की कर रहा है ।

- (ख) मीसा गांव में एक डाकघर - खोलने का फिलहाल कोई प्रस्ताव नहीं है।
- (ग) वर्तमान मापदण्डों के अनुसार प्रामीण क्षेत्रों में किसी विद्यमान डाकघर से 3 कि० मी० दूरी के भीतर कोई नया ड.क्षघर नहीं खोल जा रहा है। इस गर्त की दृष्टि से मासा में डाकघर खोलना व्याव-हारिक नहीं है।

CGHS Facilities to Ex-Members of Parliament

- 2515 SHRI RATNA BAHADUR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pieased to state;
- (a) whether*it is a fact that CGHS has directed all its units in' the country that ex-Members of Rajya Sabha are entitled to enjoy cabin facilities in a hospital but their counterparts from Lok Sabha are not entitled for the same:
- (b) if so, what are the reasons for 'his discrimination; and
- (c) whether CGHS has given such direction on the basis of the guidelines of Ministry of Health and Family Welfare?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMI LY WELFARE (SHRI RAFIQUE ALAM;: (a) No, Sir.

(b) and (c) Does not arise in view of answer to (aj above.